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SLP(C)No. 17960 OF 2004

ITEM No.58

Court No. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17960/2004  
(From the judgement and order dated 20/08/2004 in CMCP 1616/04  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

LAKHAN SINGH & ANR.

Petitioner (s)

VERSUS

JAWHAR LAL & ORS.

Respondent (s)

(With prayer for interim relief and office report)  
( With Appln(s). for exemption from filing O.T. )

Date : 13/09/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE G.P. MATHUR  
HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner (s)Mr. R.D. Upadhyay,Adv.  
Mr. Girdhar G Upadhyay, Adv.  
Mr. Awadhesh Kr. Singh, Adv.  
Mr. Vikas Bansal, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Adjourned by three weeks as a matter of last opportunity.

(D.P. WALIA)  
COURT MASTER

(RADHA R. BHATIA)  
COURT MASTER